

ORISSA HIGH COURT**FILING REPORT AS ON :07/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007216/2020	ASHISH BARIK VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	DUNGURIPALI /143 /2020 () //
2	BLAPL/0007217/2020	KUNAL DIGAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PHULBANI TOWN /77 /2020 () //
3	BLAPL/0007218/2020	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /2 /2020 () //
4	BLAPL/0007219/2020	JOGESH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /203 /2020 () //
5	BLAPL/0007220/2020	SK.SABUJAN @ SK.SABJAN VS STATE OF ODISHA	PRASANTA KUMAR MAHALI VS	KHURDA P.S. /254 /2020 () //
6	BLAPL/0007221/2020	RAJ SINGH @ RAM AVATR SINGH VS STATE OF ODISHA	B.SAHOO VS	BURLA /102 /2014 () //
7	BLAPL/0007222/2020	PRASANTA BAGGHA @ BAG @ TINKIDI VS STATE OF ODISHA	B.SAHOO VS	DHAMA /94 /2020 () //
8	BLAPL/0007223/2020	RANJIT SHA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	RAJGANGPUR /227 /2020 () //
9	BLAPL/0007224/2020	PINKU NAG VS STATE OF ODISHA	A.K.DASH VS	SAINTALA /125 /2019 () //
10	BLAPL/0007225/2020	APOLA RAIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADMAPUR /14 /2018 () //
11	BLAPL/0007226/2020	LAXMI @ LAXMIMANI BEHERA VS STATE OF ODISHA	S.C.DASH VS	INDUSTRIAL /106 /2020 () //

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12	BLAPL/0007227/2020	SUBHENDRA BEHERA VS STATE OF ODISHA	S.C.DASH VS	INDUSTRIAL /106 /2020 () //
13	BLAPL/0007228/2020	SUDARSAN GARADIA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /15 /2019 () //
14	BLAPL/0007229/2020	KHAGESWAR MOHANTA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	PATNA /107 /2020 () //
15	BLAPL/0007230/2020	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	B.R.TRIPATHY VS	MOHANA /132 /2019 () //
16	BLAPL/0007231/2020	JITENDRA NAIK VS STATE OF ODISHA	KUKANTA KUMAR DALAI VS	THUAMUL RAMPUR /107 /2020 () //
17	BLAPL/0007232/2020	NABA @ NABAGHANA BARIK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	OUPADA /76 /2020 () //
18	BLAPL/0007233/2020	DHANDU MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	KOIDA /11 /2016 () //
19	BLAPL/0007234/2020	SURESH MOHAPATRA VS STATE OF ODISHA	KASHINATH PATTNAIK VS	CUTTACK SADAR /314 /2013 () //
20	BLAPL/0007235/2020	SUSHANTA KUMAR PALEI VS STATE OF ODISHA	GOPAL AGRWAL VS	MAHULPADA /33 /2020 () //
21	BLAPL/0007236/2020	GOPAL GUPTA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	TANGI /12 /2020 () //
22	BLAPL/0007237/2020	PRAHALLAD ROUT VS STATE OF ODISHA	AKSHAYA KU PANDEY VS	PATKURA /124 /2011 () //
23	BLAPL/0007238/2020	SHYAMAL SARKAR	ASHOK SAHOO	PHULBANI TOWN /112 /2018

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		VS	VS	()
24	BLAPL/0007239/2020	STATE OF ODISHA JAGANNATH PATRA	ASHOK SAHOO	// PHULBANI TOWN /112 /2018
		VS	VS	()
25	BLAPL/0007240/2020	STATE OF ODISHA BASUDEV SINGH	JAYDEEP PAL	// PHIRINGIA /13 /2020
		VS	VS	()
26	BLAPL/0007241/2020	STATE OF ODISHA LALIT KUMAR SAHU	MANAS CHAND	// BAIDYANATHPUR /93 /2020
		VS	VS	()
27	BLAPL/0007242/2020	STATE OF ODISHA DIPTI RANJAN ROUT	MANAS CHAND	// TIKAYATPALI /4 /2019
		VS	VS	()
28	BLAPL/0007243/2020	STATE OF ODISHA PADMALOCHAN MAHAKHUD @ PIKULU	MANAS CHAND	// GHATAGAON /159 /2018
		VS	VS	()
29	BLAPL/0007244/2020	STATE OF ODISHA BANAMALI MALLIK @ BANKU	UNMESH CHANDRA JENA	// BHADRAK RURAL /527 /2020
		VS	VS	()
30	BLAPL/0007245/2020	STATE OF ODISHA TIRTHARAJ SAGAR	SAGARIKA SAHOO	// DHARAMGARH /105 /2020
		VS	VS	()
31	CMP/0000543/2020	STATE OF ODISHA BOMBAY CARDIOVASCULAR AND SURGICALS	SEBIDIPALIT	// //
		VS	VS	()
32	CMP/0000544/2020	BHANUMATI BISWAL KANGALI KHATEI	MAHESWAR MOHANTY	// //
		VS	VS	()
33	CONTC/0004253/2020	ALEKH KHATEI KARANJIA BAR ASSOCIATION	SUMIT SEKHAR PATTNAIK	// //
		VS	VS	()
34	CONTC/0004254/2020	J.K.SAMANTASINGHAR PRAFULLA CHANDRA NAYAK	ADV	// //
		VS	VS	()

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35	CONTC/0004255/2020	ASWINI MISHRA SARBESWAR JENA VS	ADV. VS	// // 0
36	CONTC/0004256/2020	SATYABRATA SAHOO SARAT CHANDRA DASH VS	ADV. VS	// // 0
37	CONTC/0004257/2020	SATYABRATA SAHOO SURENDRA PRADHAN VS	ADV. VS	// // 0
38	CONTC/0004258/2020	SATYABRATA SAHOO SIBA PRASAD BEHERA VS	ADV. VS	// // 0
39	CONTC/0004259/2020	SATYABRATA SAHOO MAHESWAR PRADHAN VS	ADV. VS	// // 0
40	CONTC/0004260/2020	SATYABRATA SAHOO PRASANTA PATI VS	ADV. VS	// // 0
41	CONTC/0004261/2020	SATYABRATA SAHU BIBHU PRASAD PANDA VS	ADV. VS	// // 0
42	CONTC/0004262/2020	SATYABRATA SAHU BINAPANI SATPATHY VS	SABYASACHI MISHRA VS	// // 0
43	CONTC/0004263/2020	SATYABRAT SAHOO ABHAYA KUMAR DAS VS	SABYA SACHI MISHRA VS	// // 0
44	CONTC/0004264/2020	SATYABRAT SAHU BIPRA CHARAN JENA VS	ADV. VS	// // 0
45	CONTC/0004265/2020	SATYABRATA SAHU BIDHUBHUSAN DALAI VS	ADV. VS	// // 0
		SATYABRATA SAHU		//

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46	CONTC/0004266/2020	PRASANTA KUMAR JENA VS SATYABRATA SAHU	ADV. VS	// 0 //
47	CONTC/0004267/2020	BIPRA CHARAN SAHU VS SATYABRATA SAHU	ADV VS	// 0 //
48	CONTC/0004268/2020	BANAJA BASINI MOHANTY VS SATYABRATA SAHU	ADV VS	// 0 //
49	CONTC/0004269/2020	LAXMIKANTA MUDULI VS SATYABRATA SAHU	ADV VS	// 0 //
50	CONTC/0004270/2020	KSHIROD JENA VS NIRANJAN SAHOO	BAIJAYANTI MOHANTY VS	// 0 //
51	CONTC/0004271/2020	KISHORE CHANDRA DASH VS SATYABRATA SAHOO	ADV VS	// 0 //
52	CONTC/0004272/2020	NRUSINGH CHARAN BARIK VS PRADEEP KUMAR MOHAPATRA	A.PATTANAİK VS	// 0 //
53	CONTC/0004273/2020	SURENDRA NATH BARIK VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
54	CONTC/0004274/2020	RAJIB KUMAR SAHOO VS GUHA POONAM TAPAS KUMAR	ADV VS	// 0 //
55	CONTC/0004275/2020	PRABHAKAR MOHANTA VS PRADIP KUMAR DASH	ADV VS	// 0 //
56	CONTC/0004276/2020	MANOJ KUMAR JENA VS SANJAY DWIVEDI	ADV VS	// 0 //
57	CRLA/0000518/2020	SOBHARAM BISOI	SURYAKANTA DWIBEDI	TENTULIKHUNTI /113 /2017

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		VS	VS	()
58	CRLA/0000519/2020	STATE OF ODISHA BANSIGHAR PANIGRAHI	SRINIBASH SATAPATHY	// PADMAPUR /72 /2020
		VS	VS	()
59	CRLMC/0001425/2020	STATE OF ODISHA DIBYA SHANKAR GARTIA	BIRAJA PRASANNA SATAPATHY	// REAMAL /30 /2020
		VS	VS	()
60	CRLMC/0001426/2020	STATE OF ODISHA DINABANDHU ROHIDAS	B.S.DASPANDA	// RENGALI /109 /2020
		VS	VS	()
61	CRLMC/0001427/2020	STATE OF ODISHA SUNIL KUMAR BARIK	BHARAT JALLI	// SALIPUR /272 /2018
		VS	VS	()
62	CRLMC/0001428/2020	STATE OF ODISHA RAJESH PATI	M.PRATAP @PRATAP KUMAR MOHAPATRA	// FATEGARH /26 /2020
		VS	VS	()
63	CRLMC/0001429/2020	GURUBARI NAYAK VIVEK SHARMA	K.C.NAYAK	// BARBIL /12 /2018
		VS	VS	()
64	CRLMC/0001430/2020	STATE OF ODISHA JAYARAM KHILLA	MANORANJAN PADHY	// / /0
		VS	VS	()
65	CRLMC/0001431/2020	STATE OF ODISHA ARTATRANA BARAL	SUSANTA KUMAR NAYAK	// TANGI /81 /2012
		VS	VS	()
66	CRLMP/0001187/2020	STATE OF ODISHA RASMITA SAMAL	R.ACHARY	// DARINGBADI /94 /2020
		VS	VS	()
67	CRLMP/0001188/2020	STATE OF ODISHA TABSUM SULTANA	BHAKTA RANJAN BARIK	// SALIPUR /301 /2020
		VS	VS	()
68	CRLMP/0001189/2020	SUPERINTENDENT OF POLICE BULA BEHERA	ASWINI KUMAR MISHRA	// BEGUNIA P.S. /189 /2020
		VS	VS	()

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69	CRLMP/0001190/2020	STATE OF ODISHA SAMYA MAITRI BEHERA @ SIMA BEHERA VS	ARJUNA CH. BEHERA VS	// / /0 ()
70	CRLMP/0001191/2020	STATE OF ODISHA DR.PINKI RANI MARANDI VS	JASHOBANTA DASH VS	// MANGALA BAG /214 /2020 ()
71	CRLMP/0001192/2020	COMMISSIONER OF POLICE SEBATI LENKA VS	D.P.JENA VS	// / /0 ()
72	CRLREV/0000401/2020	STATE OF ODISHA SIBIYAN BIRA VS	B.P.CHHUALSINGH VS	// MOHANA /124 /2020 ()
73	FAO/0000670/2020	STATE OF ODISHA M.C. OF PANCHAYAT HIGH SCHOOL, BAJRANGA VS	KAMLENDRA KUMAR SAHOO VS	// // ()
74	FAO/0000671/2020	STATE OF ODISHA M.C. OF ICHHABEHARI VIDYAMANDIR (HIGH SCHOOL) VS	MOHONDR KUTUMRISAPUR VS	// // ()
75	MACA/0000682/2020	STATE OF ODISHA PRAKASH CHANDRA SWAIN VS	PRADEEP KUMAR MISHRA VS	// // ()
76	MACA/0000683/2020	BIKASH GADANAIAK SAJANI SWAIN VS	PRADEEP KUMAR MISHRA VS	// // ()
77	MACA/0000684/2020	SANJAY PALLAI DIVISIONAL MANAGER, THE UNITED INDIA INSURANCE COMPANY LIMITED VS	INSURANCE COMPANY LIMITED VS	// // ()
78	MACA/0000685/2020	SUJATA NAIK SUDHAKAR ROUT VS	K.C.NAYAK VS	// // ()
79	MATA/0000096/2020	PUSPALATA ROUT PRAMILA DAS VS	P.K.NAYAK VS	// // ()
		GOURAHARI DAS		//

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80	TRP(C)/0000161/2020	MADHUSMITA PANDA VS SURYAKANTA KHANDAI	SURESH KUMAR JENA VS	// 0 //
81	WA/0000595/2020	ORISSA STATE CIVIL SUPPLY CORPORATIONS VS PRAVATI PATTNAIK	SAMIR KUMAR MISHRA VS	// 0 //
82	WA/0000596/2020	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	BANA BIHARI RAY VS	// 0 //
83	WA/0000597/2020	BASANTA KUMAR MOHANTY VS DIRECTOR OF ESTATES, G.A AND P.G. DEPARTMENT	HARA PRASAD MOHANTY VS	// 0 //
84	WP(C)/0026680/2020	SUMITRA BARIK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
85	WP(C)/0026681/2020	BHOLANATH BARIK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
86	WP(C)/0026682/2020	UDAYANATH NAYAK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
87	WP(C)/0026683/2020	SUBASH CHANDRA DASH VS STATE OF ODISHA	SUDHIR KUMAR MALLIK VS	// 0 //
88	WP(C)/0026684/2020	NIRUPA SINGH VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
89	WP(C)/0026685/2020	JAYASHREE BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
90	WP(C)/0026686/2020	ABHIMANYU GUAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
91	WP(C)/0026687/2020	TAPAN KUMAR NANDA	SUDHIR KUMAR MALLIK	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0026688/2020	SADANANDA DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0026689/2020	PRAMOD DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0026690/2020	PHULDHAR DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0026691/2020	DIPEN KUMAR NANDA	SUDHIR KUMAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0026692/2020	PARAMANANDA DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0026693/2020	MAHARATHI DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0026694/2020	BHAKTIRAM DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0026695/2020	SANKARSAN NAYAK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0026696/2020	GANESH PRASAD BARAL	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0026697/2020	SUJATA KUMARI BHUNYA	KURESH PRASAD DASH	//
		VS	VS	0
		SECRETARY, BOARD OF SECONDARY EDUCATION		//
102	WP(C)/0026698/2020	DR. MAHAMILAN MURMOO	DEBENDRA KUMAR SAHOO	//
		VS	VS	0

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103	WP(C)/0026699/2020	STATE OF ODISHA SUNIL DASMOHAPATRA VS	PRAVASH CH JENA VS	// // 0
104	WP(C)/0026700/2020	STATE OF ODISHA RAMAKRUSHNA ROUT VS	PAMI RATH VS	// // 0
105	WP(C)/0026701/2020	STATE OF ODISHA SANJIBA KUMAR BEHERA VS	PRAVASH CH JENA VS	// // 0
106	WP(C)/0026702/2020	STATE OF ODISHA ASHOK KUMAR PALO VS	PAMI RATH VS	// // 0
107	WP(C)/0026703/2020	STATE OF ODISHA SATCHIDANANDA TRIPATHY VS	PAMI RATH VS	// // 0
108	WP(C)/0026704/2020	STATE OF ODISHA PENTA RAJESH VS	PAMI RATH VS	// // 0
109	WP(C)/0026705/2020	STATE OF ODISHA BASUDEV SAHUKAR VS	PAMI RATH VS	// // 0
110	WP(C)/0026706/2020	STATE OF ODISHA SOURAV KUMAR PANDA VS	PAMI RATH VS	// // 0
111	WP(C)/0026707/2020	STATE OF ODISHA BIRANCHI NARAYAN DEHURI VS	BIJAYA KUMAR MISHRA VS	// // 0
112	WP(C)/0026708/2020	STATE OF ODISHA SURYAKANTA SWAIN VS	PAMI RATH VS	// // 0
113	WP(C)/0026709/2020	STATE OF ODISHA BASANT MANGARAJ VS STATE OF ODISHA	PAMI RATH VS	// // 0 //

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114	WP(C)/0026710/2020	MANORANJAN MAHAPATRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
115	WP(C)/0026711/2020	BIDYADHAR DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
116	WP(C)/0026712/2020	KULAMANI PATEL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
117	WP(C)/0026713/2020	MAA MAULI SWAYANG SAHAYAK GOSTHI VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
118	WP(C)/0026714/2020	NITYANANDA BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
119	WP(C)/0026715/2020	SURESH KUMAR BEHERA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
120	WP(C)/0026716/2020	RAMESH SABAR VS STATE OF ODISHA	MOHENDRA DALAI VS	// 0 //
121	WP(C)/0026717/2020	TRIPATI RATH VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
122	WP(C)/0026718/2020	PRIYABRATA PATTNAYAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
123	WP(C)/0026719/2020	SURYA NARAYAN MAHANKUDO VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
124	WP(C)/0026720/2020	GOPINATH BIRDALAI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
125	WP(C)/0026721/2020	SIBAPRASADA PRADHAN	TAPAN KUMAR BISWAL	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0026722/2020	NARENDRA BIDIKA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0026723/2020	AKHYAYA KUMAR MISHRA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0026724/2020	N.PADMANAVA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0026725/2020	BALAMATI PRADHAN @ SAHU	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0026726/2020	ODISHA GRAMYA BANK KARMACHARI SANGH	ANIL KUMAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
131	WP(C)/0026727/2020	SADASIBA KABI	AMITABH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0026728/2020	GADADHAR MOHAPATRA	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0026729/2020	HARIHAR PANI	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0026730/2020	SUDHAKAR JENA	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0026731/2020	ITISRI MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0026732/2020	NRUPA CHARAN DANDSENA	GOPAL SINHA	//
		VS	VS	0

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137	WP(C)/0026733/2020	STATE OF ODISHA M/S. SHRESTH CONSTRUCTION VS	PRABODHA CH. NAYAK VS	// // 0
138	WP(C)/0026734/2020	STATE OF ODISHA DEBASIS TRIPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // 0
139	WP(C)/0026735/2020	STATE OF ODISHA M/S. SHRESTH CONSTRUCTION VS	PRABODHA CH. NAYAK VS	// // 0
140	WP(C)/0026736/2020	STATE OF ODISHA NIRANJAN NAIK VS	SAHASRA JYOTI NANDA VS	// // 0
141	WP(C)/0026737/2020	STATE OF ORISSA ORISSA SECONDARY SCHOOL TEACHERS ASSOCIATION, RIMOHATA, CUTTACK VS	SOLLIKUMAR MOHAPATRA VS	// // 0
142	WP(C)/0026738/2020	STATE OF ODISHA ARABINDA HARPAL VS	SAHASRA JYOTI NANDA VS	// // 0
143	WP(C)/0026739/2020	STATE OF ORISSA LASABAN MALLICK VS	SAMIR KUMAR MISHRA VS	// // 0
144	WP(C)/0026740/2020	STATE OF ODISHA KRUSHNA CHANDRA SWAIN VS	PRADEEP KUMAR MOHANTY VS	// // 0
145	WP(C)/0026741/2020	SECRETARY, GENERAL ADMINISTRATION DEPT. RAMESH CHANDRA BARIK VS	PRAKASH KUMAR ROUT VS	// // 0
146	WP(C)/0026742/2020	STATE OF ORISSA SUJAN MOHANTA VS	NIRANJAN NAYAK VS	// // 0
147	WP(C)/0026743/2020	STATE OF ODISHA PRAMOD KHURA VS	S.K.JOSHI VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0026744/2020	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
149	WP(C)/0026745/2020	PRADYUMNA KUMAR SAHOO VS STATE OF ODISHA	B.S.TRIPATHY VS	// 0 //
150	WP(C)/0026746/2020	LAMBODHAR DANDASENA VS CLAIMS COMMISSION	B.SAHOO VS	// 0 //
151	WP(C)/0026747/2020	SANTOSH KUMAR SWARO VS STATE OF ODISHA	B.S.TRIPATHY-1 VS	// 0 //
152	WP(C)/0026748/2020	RASANANDA PRUSTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
153	WP(C)/0026749/2020	SANKAR BEHERA VS ODISHA ELECTRICITY REGULATORY COMMISSIONER	J.K.KHUNTIA VS	// 0 //
154	WP(C)/0026750/2020	SIDHESWAR SATPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
155	WP(C)/0026751/2020	MADHUSUDAN JENA VS COLLECTOR CUM DM, KEONJHAR	L.BHUYAN VS	// 0 //
156	WP(C)/0026752/2020	DEEPAK KUMAR NAYAK VS DIRECTOR OF MINES	PRONOY MOHANTY VS	// 0 //
157	WP(C)/0026753/2020	RAMA CHANDRA MAHAKUD VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
158	WP(C)/0026754/2020	NAYAAGARH SUGAR COMPLEX LIMITED VS UCO BANK	RAJIB RATH VS	// 0 //
159	WP(C)/0026755/2020	DR.PRASANNA KUMAR DANDASENA	SURYA NARAYAN PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0026756/2020	STATE GOVT.OF ODISHA SIBARAMAN PANDA	SURYA NARYAN PATNAIK	//
		VS	VS	0
161	WP(C)/0026757/2020	STATE OF ODISHA JAYADEV SAHU	SURYA NARAYAN PATNAIK	//
		VS	VS	0
162	WP(C)/0026758/2020	STATE OF ODISHA KHAGENDRA NATH JENA	MANOJ KUMAR PATI	//
		VS	VS	0
163	WP(C)/0026759/2020	STATE OF ODISHA SUNIL MAHATO	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
164	WP(C)/0026760/2020	STATE OF ODISHA SAMAR RANJAN JENA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
165	WP(C)/0026761/2020	STATE OF ODISHA HRUDANANDA GIRI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
166	WP(C)/0026762/2020	STATE OF ODISHA PRIYA DARSHINI MISHRA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
167	WP(C)/0026763/2020	STATE OF ODISHA STATE OF ODISHA	ADDL. STANDING COUNSEL	//
		VS	VS	0
168	WP(C)/0026764/2020	HRUSHIKESHA SAHU PANDAB BHOI	KAILASH CHANDRA SAHOO	//
		VS	VS	0
169	WP(C)/0026765/2020	STATE OF ODISHA KULAMANI BALIARSINGH	SAUMYA RANJAN PRADHAN	//
		VS	VS	0
170	WP(C)/0026766/2020	STATE OF ODISHA RENUBALA KAR	PRONOY MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0026767/2020	STATE OF ODISHA INDIAN MANAGEMENT AND TECHNICAL SOCIETY VS	JAYATI KISHORE MOHANTY VS	// // 0
172	WP(C)/0026768/2020	STATE OF ODISHA SOUBHAGYA PATTANAİK VS	SATYAJIT BEHERA VS	// // 0
173	WP(C)/0026769/2020	STATE OF ODISHA GADADHAR JENA VS	UMAKANTA MISHRA VS	// // 0
174	WP(C)/0026770/2020	STATE OF ODISHA SUKINDA CHROMITE KHANI TRUCK MALIKABRONHA VS	BRONHA MOHANTY VS	// // 0
175	WP(C)/0026771/2020	COLLECTOR-CUM-DISTRICT MAGISTRATE DR. BABURAM PANI VS	P.C.CHHINCHANI VS	// // 0
176	WP(C)/0026772/2020	STATE OF ODISHA SWARNAMAYEE SENAPATI VS	SABYASACHI MISHRA VS	// // 0
177	WP(C)/0026773/2020	STATE OF ODISHA USHARANI DAS VS	ARJUN CH.BEHERA VS	// // 0
178	WP(C)/0026774/2020	STATE OF ODISHA M/S OJAS TRADERS CONTRACTOR VS	M/S SAMIR KUMAR MISHRA VS	// // 0
179	WP(C)/0026775/2020	STATE OF ODISHA BAISHNAB CHARAN PANDA VS	SWARUP KUMAR PATNAİK VS	// // 0
180	WP(C)/0026776/2020	STATE OF ODISHA BARIHA SUNA VS	ADITYA PRASAD RATH VS	// // 0
181	WP(C)/0026777/2020	STATE OF ODISHA SK. SAİDUL İSLAM VS	NİRANJAN LENKA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0026778/2020	JAGADANANDA NARENDRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
183	WP(C)/0026779/2020	SIBA PRASAD ACHARYA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
184	WP(C)/0026780/2020	M/S BHARAT MOTORS LTD. VS THE STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
185	WP(C)/0026781/2020	KALAKAR MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
186	WP(C)/0026782/2020	KAPILESWAR SAHOO VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
187	WP(C)/0026783/2020	KSHIROD BIHARI PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
188	WP(C)/0026784/2020	M/S SHREE BHARAT MOTORS LTD. VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
189	WP(C)/0026785/2020	PREMASILA GHOSS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
190	WP(C)/0026786/2020	JANGHYASENI MOHAPATRA VS GOVT.OF ODISHA	OMKAR DEVDAS VS	// 0 //
191	WP(C)/0026787/2020	DROUPAD NANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
192	WP(C)/0026788/2020	GANESWAR NAYAK VS STATE	KAUSHIK SWAIN VS	// 0 //
193	WP(C)/0026789/2020	REENABALA DAS	LAMBODAR PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0026790/2020	TAHASILDAR, MAHAKALPARA KISHORE KUMAR NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
195	WP(C)/0026791/2020	STATE OF ODISHA HIMANSU SEKHAR BOITA	KAUSHIK SWAIN	//
		VS	VS	0
196	WP(C)/0026792/2020	STATE OF ODISHA GOVINDA CHANDRA BEHERA	KAUSHIK SWAIN	//
		VS	VS	0
197	WP(C)/0026793/2020	STATE OF ODISHA PURNA CHANDRA PANDA	TRILOCHAN PANIGRAHI	//
		VS	VS	0
198	WP(C)/0026794/2020	STATE OF ODISHA HANU SETHY	PRASANTA KUMAR SATPATHY	//
		VS	VS	0
199	WP(C)/0026795/2020	DISTRICT JUDGE, RAYAGADA NABAKISHOR NAIK	KAUSHIK SWAIN	//
		VS	VS	0
200	WP(C)/0026796/2020	STATE OF ODISHA KAPILENDRA PATRA	KAUSHIK SWAIN	//
		VS	VS	0
201	WP(C)/0026797/2020	STATE OF ODISHA DILLIP KUMAR PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
202	WP(C)/0026798/2020	STATE OF ODISHA SUNDARGARH MOTOR KARMACHARI SANGH	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
203	WP(C)/0026799/2020	STATE OF ODISHA SADHANAN BEHERA	KAUSHIK SWAIN	//
		VS	VS	0
204	WP(C)/0026800/2020	STATE OF ODISHA BIBHUDATTA DASH	TRILOCHAN PANIGRAHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0026801/2020	CHIEF ADMINISTRATOR,SHREE LORD JAGANNATH TEMPLE ADMINISTRATION BIJE SHREEKSHETRA,PURI KUMUDA BANDHU BARIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
206	WP(C)/0026802/2020	SUSHANT KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
207	WP(C)/0026803/2020	HAREKRISHNA MATIARY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
208	WP(C)/0026804/2020	RAJENDRA KUMAR NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
209	WP(C)/0026805/2020	MRUTUNJAY KHUNTIA VS COLLECTOR CUM DISTRICT MAGISTRATE,KEONJHAR	TRILOCHAN PANIGRAHI VS	// 0 //
210	WP(C)/0026806/2020	SANAT KUMAR DAS VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
211	WP(C)/0026807/2020	BENUDHAR GARNAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
212	WP(C)/0026808/2020	MANIK GAGARAI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
213	WP(C)/0026809/2020	BAIRAGI CHARAN PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
214	WP(C)/0026810/2020	PRASANNA KUMAR DHIR VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
215	WP(C)/0026811/2020	RABINDRA GANGAI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0026812/2020	PRAHALLAD RANSINGH VS STATE OF ODISHA	P.K.NAYAK VS	// 0 //
217	WP(C)/0026813/2020	SABITA RANI CHAND VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
218	WP(C)/0026814/2020	SATYABRATA PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
219	WP(C)/0026815/2020	JAJNESWAR PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
220	WP(C)/0026816/2020	PRASANTA KUMAR PATRA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
221	WP(C)/0026817/2020	BIKRAM KESHARI BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
222	WP(C)/0026818/2020	ASISH KUMAR SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
223	WP(C)/0026819/2020	PRAFULLA KUMAR MOHARANA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
224	WP(C)/0026820/2020	SUSHANTA KU BEHERA VS COMMISSIONER-CUM-SECRETARY	ULLASH CHANDRA MOHANTY VS	// 0 //
225	WP(C)/0026821/2020	SURESH CHANDRA DALAI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
226	WP(C)/0026822/2020	NAROTTAM KALO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
227	WP(C)/0026823/2020	HEMOSAGAR ROUT	SABYASACHI MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0026824/2020	JAYAKRUSHNA PRADHAN	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0026825/2020	SUBRAT KUMAR PANIGRAHI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0026826/2020	DASARATHI MAJHI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0026827/2020	MURALIDHAR DAS	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0026828/2020	SURENDRA CHHATAR	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0026829/2020	SUBASH CHANDRA DAS	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0026830/2020	BAISISTHA SETHI	J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0026831/2020	NIRANJAN BRAHMA	DR. J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0026832/2020	MANA BHANJA DAS	K.C.DASH	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, KEONJHAR		//
237	WP(C)/0026833/2020	JUBRAJ MAHANANDA	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0026834/2020	MANAS KUMAR MALLICK	SMRUTI RANJAN PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0026835/2020	STATE OF ODISHA BIBHU PRASAD MOHAPATRA VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
240	WP(C)/0026836/2020	STATE OF ODISHA RAMA PRASAD SATAPATHY VS	SIDHARTH PR. DAS VS	// // ()
241	WP(C)/0026837/2020	STATE OF ODISHA SHRIPALLI SUNDAR DAS VS	SIDHARTHA DAS VS	// // ()
242	WP(C)/0026838/2020	STATE OF ODISHA BASUDEVA DAS VS	A.B.PARIDA VS	// // ()
243	WP(C)/0026839/2020	BAILOCHAN DAS LAKSHMI NARAYAN DAS VS	S.K.MOHANTY VS	// // ()
244	WP(C)/0026840/2020	STATE OF ODISHA GAYADHAR NAYAK VS	A.B.PARIDA VS	// // ()
245	WP(C)/0026841/2020	GOVT. OF INDIA THAKURDAS TUBU VS	S.K.OJHA VS	// // ()
246	WPCRL/0000102/2020	COLLECTOR-CUM-DISTRICT MAGISTRATE, MALKANAGIRI MD.SHER SHAH VS	S.K.NAYAK-2 VS	// //0 ()
247	ABLAPL/0012335/2020	SUPERINTENDENT OF POLICE,BHADRAK JAYA MUDULI VS	R.P.PATTNAIK VS	// // ()
248	ABLAPL/0012336/2020	STATE OF ODISHA BIJAY KUMAR GOCHHAYAT VS	CHHABI BEHERA VS	// // ()
249	ABLAPL/0012337/2020	STATE OF ODISHA GANESWAR SWAIN VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0012338/2020	BAPI PRADHAN VS STATE OF ODISHA	RABINARAYAN PATRA VS	PURUNAKATAK /129 /2017 () //
251	ABLAPL/0012339/2020	SURESH SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /166 /2020 () //
252	ABLAPL/0012340/2020	RAJKISHOR SINGH @ RAJKISHORE SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIGHAR /219 /2017 () //
253	ABLAPL/0012341/2020	SUKRU SAHU VS STATE OF ODISHA	R.ACHARY VS	BIJEPUR /207 /2020 () //
254	ABLAPL/0012342/2020	SUBHASIS NAYAK VS STATE OF ODISHA	P.R.CHHATOI VS	LAXMISAGAR P.S. /146 /2017 () //
255	ABLAPL/0012343/2020	MOIUDDIN @ MOHIUDHIN KHAN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	SALIPUR /302 /2020 () //
256	ABLAPL/0012344/2020	S.K.MANJOOR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	LALBAG /227 /2020 () //
257	ABLAPL/0012345/2020	SK.JAMIRUDDIN VS STATE OF ODISHA	B.S.DASHPRIDA VS	KAMARDA /101 /2020 () //
258	ABLAPL/0012346/2020	HARISH CHANDRA MALIK VS STATE OF ODISHA	B.S.DASHPARIDA VS	KHAJURIPADA /91 /2020 () //
259	ABLAPL/0012347/2020	DEBASISH BEHERA VS STATE OF ODISHA	B.S.DASMOHAPATRA VS	KHAJURIPADA /90 /2020 () //
260	ABLAPL/0012348/2020	MANAS RANJAN PATRA VS STATE OF ODISHA	B.S.DASHPARIDA VS	BARIPADA TOWN /430 /2020 () //
261	ABLAPL/0012349/2020	SASMITA MALIK	P.K.DASMOHAPATRA	HARICHANDANPUR /92 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0012350/2020	BADAL GOCHHAYAT @ BABULU GOCHHAYAT	KHIROD K.ROUT	KONARK /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0012351/2020	SONALDEB @ SONULDEV BADHEI	S.S.RAY - 2	SUNDARGARH TOWN /272 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0012352/2020	GOPINATH BANARA	H.N.MOHAPATRA	KALINGA NAGAR /16 /2019
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0012353/2020	ANTARYAMI BEHERA	H.N.MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0012354/2020	BIKASH KUMAR JENA	N.BISWAL	BALIKUDA /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0012355/2020	NILACHALMOHAPATRA	SUSANTA KUMAR BARAL	KHUNTUNI /125 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0012356/2020	ANIRUDHA SAHU	DURLLABHA RANJAN MISHRA	THAKURGARH /178 /2020
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0012357/2020	PRABHATA KUMAR MOHAPATRA	BISWAMMBAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0012358/2020	RAHAS NAIK@RAHASH NAIK	ADITI HOTA	TALCHER TOWN /339 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0012359/2020	SARAT CHANDRA SETHI	NITYANANDA MOHAPATRA	KHANTAPADA /241 /2020
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0012360/2020	KUMA @ KUMODINI DEHURY	PARTHA SARATHI NAYAK	TALCHER TOWN /324 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0012361/2020	STATE OF ODISHA AKHSHYA NAYAK VS	SUBODH KUMAR MOHANTY VS	// BANIGOCHA /24 /2020 ()
274	ABLAPL/0012362/2020	STATE OF ODISHA GOURA RALI @ GOURA RELI VS	AMULYA RATNA PANDA VS	// KORAPUT SADAR /36 /2019 ()
275	ABLAPL/0012363/2020	STATE OF ODISHA SANKAR MUNDA VS	SUBRATA PANDA VS	// DHENKANAL TOWN /322 /2020 ()
276	ABLAPL/0012364/2020	STATE OF ODISHA BASANTI SANDHA VS	ANAM CH. PANDA VS	// BIRMITRAPUR /147 /2020 ()
277	ABLAPL/0012365/2020	STATE OF ODISHA SNEHALATA SENAPATI VS	NIRANJAN PANDA VS	// BADACHANA /302 /2020 ()
278	ABLAPL/0012366/2020	STATE OF ODISHA MUNNILAL @ MUNILAL GOAD VS	S.K.BHANJADEO VS	// / /0 ()
279	ABLAPL/0012367/2020	STATE OF ODISHA SANTOSH KUMAR ROUT @ SANTOSH ROUT @ ANITA VS	ARUN K MISHRA VS	// JATNI P.S. /321 /2020 ()
280	ABLAPL/0012368/2020	STATE OF ODISHA SURESH KUMAR BAG VS	SUNIL KU PANDA VS	// RAGHUNATHPALI /193 /2020 ()
281	ABLAPL/0012369/2020	STATE OF ODISHA JOGENDRA BHOI VS	NIRMAL KUMAR DAS VS	// CUTTACK SADAR /457 /2020 ()
282	ABLAPL/0012370/2020	STATE OF ODISHA DINESH BISWAS @ DINESH KUMAR BISWAS VS	UMAKANTA BARIK VS	// UMERKOTE /209 /2020 ()
283	ABLAPL/0012371/2020	STATE OF ODISHA SK.ABDUL KARIM @ KUNA VS	SATYA NARAYAN MISHRA-4 VS	// PURUNABAZAR /187 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0012372/2020	BINAPANI MALLICK @ KANDAR VS STATE OF ODISHA	S.RAY VS	PURIGHAT /202 /2020 () //
285	ABLAPL/0012373/2020	SK.RAFIK VS STATE OF ODISHA	S.K.NAYAK-2 VS	MARINE PST TALCHUA /62 /2020 () //
286	ABLAPL/0012374/2020	MALAY NAIK @ LIPU VS STATE OF ODISHA	S.K.ROUT VS	KAMAKHYANAGAR /280 /2020 () //
287	ABLAPL/0012375/2020	BISWAJIT BARIK VS STATE OF ODISHA	DEBASIS MISHRA VS	SORO /496 /2018 () //
288	ABLAPL/0012376/2020	MANOJ DALAI @ DORA VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /375 /2020 () //
289	ABLAPL/0012377/2020	RAMAKANTA ROUT@ MITU VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /242 /2020 () //
290	ABLAPL/0012378/2020	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA (BERHAMPUR) /96 /2020 () //
291	ABLAPL/0012379/2020	SURENDRA DUNGURI VS STATE OF ODISHA	CHINMOY PATRA VS	AINTHAPALI /443 /2020 () //
292	ABLAPL/0012380/2020	MATHURI PARIDA @ JITENDRA PARIDA VS STATE OF ODISHA	A.PATTANAIAK VS	AIR FIELD P.S. /196 /2020 () //
293	ABLAPL/0012381/2020	GITARANI GIRI @ GITANJALI GIRI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BHOGRAI /209 /2020 () //
294	ABLAPL/0012382/2020	RAJESH KUMAR PARIDA VS STATE OF ODISHA	B.K.SAHOO VS	KUAKHIA /298 /2020 () //
295	ABLAPL/0012383/2020	AKHAJI BARIK	PRADEEP KUMRA KUNDU	DHARMASALA /397 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0012384/2020	PRAKASH KUMAR SAHOO	GOPAL KRUSHNA MOHANTY	DHENKANAL SADAR /194 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0012385/2020	SUJANA BEHERA	ASHOK SAHOO	HARABHANGA /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0012386/2020	POOJA BERA	BYOMAKESH TRIPATHY	NAYAPALLI P.S. /301 /2019
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0012387/2020	RAJESH KUMAR PARIDA	B.K.SAHOO	KUAKHIA /297 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0012388/2020	GANESH CHANDRA BEHERA	JYOTIRMAYA SAHOO	MAHILA (BERHAMPUR) /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0012389/2020	SEHENAJ BIBI	SANJIT KU DAS	KUAKHIA /306 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0012390/2020	DILLIP KUMAR ROUT	PARTHA SARATHI DAS	KEONJHAR SADAR /295 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0012391/2020	BHARAT@ BHARAT CHANDRA JENA	BIBHUDANANDA MOHAPATRA	BHANDARIPOKHARI /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	CONTC(CPC)/0000237/2016	GAGAN BIHARI DASH	M/S. KALI PRASANNA MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
305	CONTC(CPC)/0000284/2018	BUDHANATH LENKA	M/S.SUBASH CHANDRA ACHARYA	//
		VS	VS	()
		COLLECTOR-CUM- DIST. MAGISTRATE, PUR		//

ORISSA HIGH COURT

MISC CASES FILED on :07/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	19/2020 WPC(OA)/1127/2018	MANMATH KUMAR DAS-MP	M/S.BAIDHAR SAHOO
2	22/2020 CRP/11/2020	R.SUBRAMANIYAM-MP	GOURI MOHAN RATH
3	87/2020 SA/320/2001	SUKRA MAJHI-MP	M/S. A.K.NAYAK
4	88/2020 SA/320/2001	SUKRA MAJHI-MP	M/S. A.K.NAYAK
5	103/2020 MATA/96/2020	PRAMILA DAS-MP	P.K.NAYAK
6	104/2020 MATA/96/2020	PRAMILA DAS-MP	P.K.NAYAK
7	158/2020 TRP(C)/161/2020	MADHUSMITA PANDA-MP	SURESH KUMAR JENA
8	389/2020 RSA/260/2017	RAMA CH.DASH-MP	M/S.MAHESWAR MOHANTY
9	525/2020 CMP/543/2020	BOMBAY CARDIOVASCULAR AND SURGICAL P.LTD.-MPSUBIR PALIT	
10	526/2020 CMP/543/2020	BOMBAY CARDIOVASCULAR AND SURGICAL P.LTD.-MPSUBIR PALIT	
11	527/2020 CMP/543/2020	BOMBAY CARDIOVASCULAR AND SURGICAL P.LTD.-MPSUBIR PALIT	
12	528/2020 CMP/544/2020	KANGALI KHATEI-MP	MAHESWAR MOHANTY
13	644/2020 FAO/670/2020	M.C. OF PANCHAYAT HIGH SCHOOL, BAJRAKOTE-MP	MAHENDRA KUMAR SAHOO
14	645/2020 FAO/671/2020	M.C. OF ICHHABEHARI VIDYAMANDIR (HIGH SCHOOL), KOSHAMBARIKUMARSAHOO	MAHENDRA KUMAR SAHOO
15	943/2020 BLAPL/4829/2020	JOGINDER KUMAR-MP	A.P. BOSE
16	944/2020 BLAPL/6019/2020	CHANDRA SEKHAR NAYAK-MP	ABHAYA KUMAR PARIDA
17	945/2020 BLAPL/3706/2020	CHANDAN BEHERA-MP	B.B.ROUTRAY
18	946/2020 BLAPL/11199/2019	BUTHI @ SUJAN PUNJI-MP	SURYAKANTA DWIBEDI
19	947/2020 BLAPL/5875/2020	KRISHNA DUMBAR @ KANHA-MP	BIJAYA KUMAR RAGADA
20	947/2020 CRLMC/1425/2020	DIBYA SHANKAR GARTIA-MP	BIRAJA PRASANNA SATAPATHY
21	948/2020 CRLMC/1427/2020	SUNIL KUMAR BARIK-MP	BHARAT JALLI
22	949/2020 BLAPL/2805/2020	BHOLANATH BHAGAT-MP	SAMBIT SAMAL, M/S.H.M.DHAL
23	949/2020 CRLMC/1428/2020	RAJESH PATI-MP	M.PRATAP @PRATAP KUMAR MOHAPATRA
24	950/2020 BLAPL/2804/2020	BHOLANATH BHAGAT-MP	SAMBIT SAMAL, M/S.H.M.DHAL
25	951/2020 BLAPL/5287/2020	RATNAKAR GHOSH-MP	ALOK KUMAR MOHAPATRA
26	952/2020	PUSPA SETHI-MP	JANAKI BALLAV SWAIN

27	BLAPL/3176/2020 953/2020	GAJENDRA KHATUA-MP	DEVASHIS PANDA
28	BLAPL/11298/2019 954/2020	JUNGALI SAHOO-MP	PRADEEP KUMAR PARIDA
29	BLAPL/5820/2020 955/2020	BISHNU @ BIGYANI BEHERA-MP	BHARAT JALLI
30	BLAPL/3477/2020 956/2020	RAMESH BHARASAGAR-MP	ANIRUDHA DAS
31	BLAPL/4952/2020 957/2020	CHOUDHURY PUPENDAR SINGH-MP	DHIRENDRA KU.MOHAPATRA
32	BLAPL/10147/2019 958/2020	SUKANTA KUMBHAR-MP	JAGABANDHU SAHU
33	BLAPL/3902/2020 959/2020	SHYAMAL SARKAR-MP	ASHOK SAHOO
34	BLAPL/7238/2020 960/2020	JAGANNATH PATRA-MP	ASHOK SAHOO
35	BLAPL/7239/2020 985/2020	SOBHARAM BISOI-MP	SURYAKANTA DWIBEDI
36	CRLA/518/2020 986/2020	ALOK GOCHHAYAT-MP	M/S.HIMANSHU BHUSAN DASH
37	CRLA/145/2016 987/2020	CH. KIRAN KUMAR-MP	M/S.AMULYA RATNA PANDA
38	CRLA/96/2018 1150/2020	PRAKASH CHANDRA SWAIN-MP	PRADEEP KUMAR MISHRA
39	MACA/682/2020 1151/2020	SAJANI SWAIN-MP	PRADEEP KUMAR MISHRA
40	MACA/683/2020 1152/2020	SAJANI SWAIN-MP	PRADEEP KUMAR MISHRA
41	MACA/683/2020 1297/2020	PRASANTA KUMAR BEHERA-MP	BANA BIHARI RAY
42	WA/596/2020 1298/2020	BASANTA KUMAR MOHANTY-MP	HARA PRASAD MOHANTY
43	WA/597/2020 11775/2020	MAHENDRA KUMAR PATTANAIK-MP	Lingaraj Sarangi
44	WP(C)/25755/2020 11776/2020	MCL,DERA COLLIERY,ANGUL-MP	M/S.P.R.PATNAIK
45	WP(C)/14729/2016 11777/2020	KABITA BARAL-MP	M/S.AMIT PRASAD BOSE
46	WP(C)/5164/2020 11779/2020	NIRUPA SINGH-MP	JAGABANDHU SAHU
47	WP(C)/26684/2020 11780/2020	SUJATA KUMARI BHUNYA-MP	KURESH PRASAD DASH
48	WP(C)/26697/2020 11781/2020	DR. MAHAMILAN MURMOO-MP	DEBENDRA KUMAR SAHOO
49	WP(C)/26698/2020 11782/2020	SUNIL DASMOHAPATRA-MP	PRAVASH CH JENA
50	WP(C)/26699/2020 11783/2020	SANJIBA KUMAR BEHERA-MP	PRAVASH CH JENA
51	WP(C)/26701/2020 11784/2020	BIRANCHI NARAYAN DEHURI-MP	BIJAYA KUMAR MISHRA
52	WP(C)/26707/2020 11785/2020	MAA MAULI SWAYANG SAHAYAK GOSTHI-MP	GYANALOKA MOHANTY
53	WP(C)/26713/2020 11786/2020	SARITA PATRA-MP	M/S.RANJAN KUMAR ROUT
54	WP(C)/1045/2020 11788/2020	TRIPATI RATH-MP	TAPAN KUMAR BISWAL
55	WP(C)/26717/2020 11789/2020	PRIYABRATA PATTNAYAK-MP	TAPAN KUMAR BISWAL
56	WP(C)/26718/2020 11790/2020	GOPALPUR COLLEGE GOPALPUR BALASORE-MP	PRAKASH RANJAN BARIK
57	WP(C)/16158/2020 11791/2020	SURYA NARAYAN MAHANKUDO-MP	TAPAN KUMAR BISWAL
	WP(C)/26719/2020		

58	11792/2020 WP(C)/26720/2020	GOPINATH BIRDALAI-MP	TAPAN KUMAR BISWAL
59	11793/2020 WP(C)/26721/2020	SIBAPRASADA PRADHAN-MP	TAPAN KUMAR BISWAL
60	11795/2020 WP(C)/26722/2020	NARENDRA BIDIKA-MP	TAPAN KUMAR BISWAL
61	11796/2020 WP(C)/26723/2020	AKHYAYA KUMAR MISHRA-MP	TAPAN KUMAR BISWAL
62	11797/2020 WP(C)/26724/2020	N.PADMANAVA-MP	TAPAN KUMAR BISWAL
63	11798/2020 WP(C)/26726/2020	ODISHA GRAMYA BANK KARMACHARI SANGHA, BBSR-	MISHOK MOHANTY
64	11799/2020 WP(C)/26731/2020	ITISRI MOHAPATRA-MP	DILLIP KUMAR MOHAPATRA
65	11800/2020 WP(C)/26733/2020	M/S. SHRESTH CONSTRUCTION-MP	PRABODHA CH. NAYAK
66	11801/2020 WP(C)/26734/2020	DEBASIS TRIPATHY-MP	DILLIP KUMAR MOHAPATRA
67	11802/2020 WP(C)/26735/2020	M/S. SHRESTH CONSTRUCTION-MP	PRABODHA CH. NAYAK
68	11803/2020 WP(C)/26737/2020	ORISSA SECONDARY SCHOOL TEACHERS ASSOCIATION	DILIP KUMAR MOHANTY
69	11804/2020 WP(C)/26740/2020	KRUSHNA CHANDRA SWAIN-MP	PRADEEP KUMAR MOHANTY
70	11805/2020 WP(C)/26248/2020	SAMIT SAMAL-MP	SUKANTA KU DALAI
71	11806/2020 WP(C)/26741/2020	RAMESH CHANDRA BARIK-MP	PRAKASH KUMAR ROUT
72	11807/2020 WP(C)/26745/2020	PRADYUMNA KUMAR SAHOO-MP	B.S.TRIPATHY
73	11808/2020 WP(C)/26747/2020	SANTOSH KUMAR SWARO-MP	B.S.TRIPATHY
74	11809/2020 WP(C)/26746/2020	LAMBODHAR DANDASENA-MP	B.SAHOO
75	11810/2020 WP(C)/26749/2020	SANKAR BEHERA-MP	J.K.KHUNTIA
76	11811/2020 WP(C)/26751/2020	MADHUSUDAN JENA-MP	L.BHUYAN
77	11812/2020 WP(C)/26753/2020	RAMA CHANDRA MAHAKUD-MP	NIRANJAN PANDA
78	11813/2020 WP(C)/26752/2020	DEEPAK KUMAR NAYAK-MP	PRONOY MOHANTY
79	11814/2020 WP(C)/26758/2020	KHAGENDRA NATH JENA-MP	MANOJ KUMAR PATI
80	11815/2020 WP(C)/26759/2020	SUNIL MAHATO-MP	SUBHRANSU BHUSAN MOHANTY
81	11816/2020 WP(C)/26760/2020	SAMAR RANJAN JENA-MP	SUBHRANSU BHUSAN MOHANTY
82	11817/2020 WP(C)/26761/2020	HRUDANANDA GIRI-MP	SUBHRANSU BHUSAN MOHANTY
83	11818/2020 WP(C)/26762/2020	PRIYA DARSHINI MISHRA-MP	SUBHRANSU BHUSAN MOHANTY
84	11819/2020 WP(C)/26767/2020	INDIAN MANAGEMENT AND TECHNICAL SOCIETY-MP	JAJATI KISHORE MOHANTY
85	11820/2020 WP(C)/26766/2020	RENUBALA KAR-MP	PRONOY MOHANTY
86	11821/2020 WP(C)/26766/2020	RENUBALA KAR-MP	PRONOY MOHANTY
87	11822/2020 WP(C)/26769/2020	GADADHAR JENA-MP	UMAKANTA MISHRA
88	11823/2020 WP(C)/26771/2020	DR. BABURAM PANI-MP	P.C.CHHINCHANI
89	11824/2020	SUKINDA CHROMITE KHANI TRUCK MALIKA SANGHA-MP	PRONOY MOHANTY

90	WP(C)/26770/2020 11825/2020	SUKINDA CHROMITE KHANI TRUCK MALIKA SANGHA-MP	PRONOY MOHANTY
91	WP(C)/26770/2020 11826/2020	KALI PRASAD RAIGURU-MP	A.SATPATHY, SRIKAR KUMAR RATH
92	WP(C)/17260/2020 11827/2020	M/S OJAS TRADERS CONTRACTOR-MP	M/S SAMIR KUMAR MISHRA
93	WP(C)/26774/2020 11828/2020	BAISHNAB CHARAN PANDA-MP	SWARUP KUMAR PATNAIK
94	WP(C)/26775/2020 11829/2020	BARIHA SUNA-MP	ADITYA PRASAD RATH
95	WP(C)/26776/2020 11830/2020	SK. SAIDUL ISLAM-MP	NIRANJAN LENKA
96	WP(C)/26777/2020 11831/2020	M/S BHARAT MOTORS LTD.-MP	BIBHU PRASAD DAS
97	WP(C)/26780/2020 11832/2020	M/S SHREE BHARAT MOTORS LTD.-MP	BIBHU PRASAD DAS
98	WP(C)/26784/2020 11833/2020	MANORANJAN SENAPATI-MP	SAMEER KUMAR DAS
99	WP(C)/24219/2020 11834/2020	POHAP SINGH KATARIA SECURITY AGENCY-MP	SANTANU KUMAR SARANGI
100	WP(C)/21220/2020 11835/2020	POHAP SINGH KATARIA SECURITY AGENCY-MP	SANTANU KUMAR SARANGI
101	WP(C)/21220/2020 11836/2020	SURYAMANI PATRA-MP	K.J.PRAKASH
102	WP(C)/25147/2020 11837/2020	POHAP SINGH KATARIA SECURITY AGENCY-MP	SANTANU KUMAR SARANGI
103	WP(C)/21220/2020 11838/2020	KAPILESWAR SAHOO-MP	B.S.TRIPATHY (1)
104	WP(C)/26782/2020 11839/2020	SUNDARGARH MOTOR KARMACHARI SANGH, REGD-MP	DEEPAK KUMAR MOHAPATRA
105	WP(C)/26798/2020 11840/2020	PRAGYAN PARAMITA PAD-MP	MR.SATYA S.KASHYAP
106	WP(C)/9200/2013 11841/2020	SUSHANT KUMAR SAHOO-MP	PANCHANAN SAHOO
107	WP(C)/26802/2020 11842/2020	POHAP SINGH KATARIA SECURITY AGENCY-MP	SANTANU KUMAR SARANGI
108	WP(C)/21220/2020 11843/2020	ASHOK KUMAR JENA-MP	SUDARSHAN NANDA
109	WP(C)/2271/2020 11844/2020	MRUTUNJAY KHUNTIA-MP	TRILOCHAN PANIGRAHI
110	WP(C)/26805/2020 11845/2020	JUGAL KISHORE NAYAK-MP	DURGESH NARAYAN RATH
111	WP(C)/1238/2020 11846/2020	PRAHALLAD RANSINGH-MP	P.K.NAYAK
112	WP(C)/26812/2020 11847/2020	SASMITA PANDA-MP	M/S. KALI PRASANNA MISHRA
113	WP(C)/4743/2020 11848/2020	SUSHANTA KU BEHERA-MP	ULLASH CHANDRA MOHANTY
114	WP(C)/26820/2020 11849/2020	MANAS KUMAR MALLICK-MP	SMRUTI RANJAN PATI
115	WP(C)/26834/2020 11850/2020	PRITAM PANDA-MP	KALI PRASANNA MISHRA
116	WP(C)/7417/2020 11851/2020	BIJAYA KUMAR RAGADA-MP	SUDIPTO PANDA
117	WP(C)/9095/2020 11852/2020	THAKURDAS TUBU-MP	S.K.OJHA
118	WP(C)/26841/2020 11853/2020	DINAKRISHNA ROUT-MP	SOUMYA MISHRA
119	WP(C)/22406/2020 11854/2020	THE ADDL.CHIEF SECRETARY TO GOVT.OF ODISHA-MP	M/S.ADDL.GOV.T.ADVOCATE
120	WP(C)/16016/2018 11855/2020	BALAKRISHNA SAHOO-MP	M/S.BHABANI SHANKAR MISHRA
	WP(C)/3299/2020		

121	143/2020 CONTC/1144/2020	PADARABINDA MOHAPATRA-MP	
122	172/2020 CRLMP/1446/2019	GAJENDRA PRASAD MOHANTY-MP	
123	906/2020 ABLAPL/10383/2020	BIPIN BIHARI DAS-MP	
124	907/2020 ABLAPL/10372/2020	PRADEEP KUMAR DAS-MP	
125	908/2020 ABLAPL/3442/2018	MAKARANDA MEHER-MP	
126	909/2020 ABLAPL/9780/2020	MADHUSUDAN PRADHAN-MP	
127	910/2020 ABLAPL/4267/2020	PRASHANTA SAHU-MP	MANOJ KUMAR MALLICK
128	948/2020 BLAPL/4155/2020	IMRAN @ SAYED ISHAQ UDDIN-MP	SAMVIT MOHANTY
129	11778/2020 WP(C)/26039/2020	SABYA SACHI MOHAPATRA-MP	
130	11787/2020 WP(C)/23545/2020	SAMPAD PAIKARAY-MP	
131	11794/2020 WP(C)/12357/2020	PRASANNA KUMAR KAR-MP	G.C.ROUT